

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST OF REGISTRAR

COURT NO. 3

Central Zonal Bench

SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 22nd September, 2017
TIME:10.30 hrs. to 13.15 hrs.

LEARNED REGISTRAR, MR SANJAY SHUKLA

S.No	Case No	Parties	Counsel for parties	Remarks
FOR COMPLETION OF PLEADING				
1.	Original Application No. /2017(CZ) (W.P.No.13787/16)	Jabalpur Pushupalak Evam Dugdha Utpadak Kushan Mahasang Vs State of M.P. & Ors.	Mr. Samdarshi Tiwari, Adv.	
2.	Original Application No. /2017(CZ) (W.P.No.5660/10)	Bharat Kumar Mishra Vs Mycem Cement Damoh & Ors.	Mr. Sanjay Dwivedi, Adv.	
3.	Original Application No. /2017(CZ) (W.P.No.3006/09)	Nagrik Upbhokta Margdarshan Manch Vs State of M.P. & Ors.	Mr. A.P. Shroti, Adv.	
4.	Original Application No. /2017(CZ) (W.P.No.7870/17)	Revakhand Dugdha Utpadak Margdarshak Manch Vs State of M.P. & Ors.	Mr. A.M. Trivedi, Adv. Mr. Pankaj Tiwari, Adv.	
5.	Original Application No. /2017(CZ) (W.P.No.7920/17)	Bujan Yadav Vs State of M.P. & Ors.	Mr. Sanjay Dwivedi, Adv.	
FOR DIRECTION				
6.	Original Application No. 04/2017(CZ)	Sapna M Lovanshi Vs. State of M.P. & 2 Ors.	Mr. Sachin K.Verma, Adv. for State of MP Mr. Shantanoo Saxena, Adv. Mr. Ayush Dev Bajpai, Adv.	

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in